

Notice

Advocates are requested to supply copy of paper book (s) and interim/final orders (s) passed by this Hon'ble Court in the cases mentioned in the list enclosed, along with fresh status, to the Reconstruction Cell.

C. S. S. S.
5/18/20

Assistant Registrar
(Civil Revision Branch)
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Advocates are requested to supply copy of paper books, interim and final order (s) passed by this Hon'ble High Court in the cases mentioned below:-

Sr. No.	Case Type	Case No.	Case Year	Parties Name
1	GSTR	2	1987	NA
2	GSTR	4	1987	NA